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(Bench No.1)

CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD.

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Registration No. T.A. 190 of 1986.

H.S.Mishra & others . . vs. . Union of India & others.

Hon'ble Justice Shri S.Zaheer Hasan, Vice Chairman.

Hon'ble Shri Ajay Johri, Member (A).

(Delivered by Hon. S.Zaheer Hasan, V.C.)

Mr. Dinesh Dwivedi, learned counsel for the applicants stated that he does not want press this application (Civil Revision No. 39 of 1985). It is rejected accordingly.

Mr. K.C.Sinha appeared for the respondents.

November 18, 1986. Vice Chairman.
R.Pr.

अजय जोषी
Member (A).